

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 22.11.2024**

**COURT OF REGISTRAR**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 8053 of 2024 in Comp. App. (AT) No. ___ of 2024	Securities and Exchange Board of India Vs. Grant Thornton Bharat LLP & Anr.	Mohit Kumar Bafna
<b>2.</b>	I.A. No. 8054 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Greater Noida Industrial Development Authority Through Its Manager (Builder) Vs. CA Anil Matta, RP for Primrose Infra Tech Pvt. Ltd.	U.N. Singh
<b>3.</b>	I.A. No. 8055 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	PSBEDI Archive Pvt. Ltd. Vs. Alankit Ltd.	Alok Tiwari
<b>4.</b>	I.A. No. 8057 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Department of State Tax Vs. Panache Aluminum Extrusions Pvt Ltd. & Anr.	Shwetal Shepal
<b>5.</b>	I.A. No. 8058 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Shishir Sudhir Khandar Vs. Bank of Maharashtra & Anr.	Kunal Kanungo
<b>6.</b>	I.A. No. 8085 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 880 of 2024	Royal Manpower Services through its proprietor Vasudev Vs. Faridabad Autocomp Systems Pvt. Ltd.	Prakash Kumar
<b>7.</b>	I.A. No. 8101 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 881 of 2024	Vinod Kumar Jha, Directors (Powers Suspended) of Ajnara Realtech Pvt. Ltd. Vs. Sachin Dhiman & Anr.	Ekta Choudhary

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**Assistant Registrar**